

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

119. I.A. 3753/2022 IN C.P.(IB)-2887(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.03.2024**

NAME OF THE PARTIES: Deadline Advertising Private Limited

V/s.

Meltwater Experia Private Limited.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **17.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//